

(c) and (d) DOT proposes to auction spectrum for 3G services through simultaneous ascending e-auction. 2G spectrum will be allocated as per the existing guidelines and orders in force.

#### **Stopping of GSM services to Chinese handsets**

6. SHRI M.V. MYSURA REDDY:  
SHRI NANDAMURI HARIKRISHNA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether any directive has been issued by Government to all mobile service providers to stop GSM services to Chinese handsets that do not have International Mobile Equipment Identity (IMEI) number from April 15, 2009;

(b) if so, the details of the directive;

(c) whether it is a fact that service providers are seeking extension-after-extension to stop their services; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Directions were issued to all Cellular Mobile Telephone Service (CMTS)/Unified Access Service (UAS) Licensees to make provision of Equipment Identification Register (EIR) in their network so that calls without IMEI or that with all zeros are not processed and rejected after 30th June, 2009.

(c) Department has not received any request from Service Providers for seeking extension.

(d) Does not arise in view of (c) above.

#### **Working and non-working connections**

7. SHRIMATI SYEDA ANWARA TAIMUR:  
SHRI VIJAY JAWAHARLAL DARDA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the total outstanding till June, 2007, *i.e.* 3,496.21 crore has come down to nearly 95 per cent as on 31st of March, 2009;

(b) how many defaulters belong to Government Departments and how many are private subscribers;

(c) in 2002-03 there were only 92.29 per cent and why this quantum jump in 2006-07 when it was escalated to nearly 95 per cent;

(d) the details of outstanding relating to working connections and non-working connections as on 31st March, 2009; and

(e) how many special collection drives were launched during 2007 and 2008 and what is the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Sir, BSNL's total outstanding dues for more than three months old in respect of landline connections as on 30.06.07 were Rs. 3495.21 crores only against private customers which is nearly 95.20% of the total outstanding as on 31.03.09.

(b) As on 31.03.09, number of defaulters for BSNL and MTNL are as follows:—

	Government defaulters	Private defaulters
BSNL	1,30,705	97,43,256
MTNL	24,923	35,31,437
TOTAL:	1,55,628	132,74,693

(c) This increase is due to migration of defaulting private subscribers to other service providers without clearing dues pending against them.

(d) Details of outstanding relating to working connections and non-working connections as on 31.03.09 are as follows:—

(Rs. in crores)

	Outstanding against working connections	Outstanding against non-working connections
BSNL	886.58	2195.72
MTNL	93.50	776.65
TOTAL:	980.08	3972.37

(e) Many special collection drives were launched by both BSNL and MTNL, which included incentives and discounts to staff and customers for recovery of outstanding dues. As a result of these efforts, outstanding dues have come down as detailed below:—

(Rs. in crores)

	Outstanding as on 30.06.07	Outstanding as on 31.03.09
BSNL	3665.51	3082.30
MTNL	1040.36	870.15